

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 21st August, 2024

S.O 414 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Jammu in view of General Elections to Legislative Assembly- 2024.

S. No.	Name of the Officer	Designation/Place of Posting
1.	Mr. Karan Gupta	Assistant Registrar, Cooperative Society, R.S. Pura.
2.	Mr. Amandeep Singh	Tehsildar Arnia.
3.	Mr. Viplove Sudan	BDO, Arnia.
4.	Mr. Mukhlis Ali	Assistant Director, District Employment & Counselling Centre, Jammu.
5.	Mr. Raj Gopal	Lecturer, GHSS, Muthi.
6.	Mr. Shailendar Kumar	BDO, Suchetgarh.
7.	Mr. Bharat Bhushan	Project Manager, DIC Jammu.
8.	Mr. Susheel Kumar	Tehsildar JDA, Jammu.
9.	Mr. Pritam Verma	Lecturer, GHSS Kathar.
10.	Mr. Himat Kumar Raina	BDO, Miran Sahib.
11.	Ms. Anjum Ganai	CDPO Bishnah.
12.	Mr. Tasleem Javaid	BDO Chowki Choura.
13.	Ms. Sakshi Mahajan	CDPO Gandhi Nagar.
14.	Ms. Indu Sakshi	Functional Manager, DIC, Jammu.
15.	Mr. Pawan Gupta	Lecturer, GHSS, Sohal.
16.	Mr. Mohtshim Hanief	BDO, Dansal.
17.	Mr. Ranbireshwar Singh Jamwal	CDPO, Dansal.
18.	Ms. Mahrukh Fatima	Tehsildar Dansal.
19.	Mr. Jatinder Bharti	Project Manager, DIC, Jammu.
20.	Mr. Vikas Sharma	Sr. Lecturer, GHSS, Kathar Dansal.
21.	Ms. Scnia Devi	BDO, Bishnah.
22.	Mr. Sachin Abrol	BDO Mathwar.
23.	Mr. Tahir Hafiz	BDO Maira Mandrian.
24.	Mr. Sushil Singh	BDO, Akhnoor.
25.	Ms. Kirandeep Kaur	BDO, Mandal.
26.	Mr. Bashir Ahmad Malik	Lecturer, Govt. Hr. Sec. School, Chowki Choura.
27.	Mr. Rajesh Sharma	Lecturer GHSS, Sohal.
28.	Mr. Manjeet Singh	Tehsildar Pargwal.


21.8.2024

29.	Mr. Bansi Lal	Tehsildar Jourian.
30.	Mr. Narinder Kumar	Tehsildar Kharaballi.
31.	Mr. Sahil Abrol	BDO, Khour.
32.	Ms. Afsha Afreen	Tehsildar Maira Mandrian.

By Order of the Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)
Secretary to Government**

No. LAW- Powr/27/2022-10

Dated :- 21 -08- 2024

Copy to the:-

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Election Officer, Jammu. This is with reference to letter No. ENT/J/2024-25/11061-62 Dated:- 17-08-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Senior Law Officer
Department of Law, Justice and P.A

